



2026:AHC:12657

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 43908 of 2025

Zubair

.....Petitioner(s)

Versus

State Of U.P And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anil Kumar Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by the counsel for the petitioner to dismiss the present writ petition as not pressed with liberty to file a proper application in his pending Writ C No.8734 of 2025.

2. Prayer is allowed.

3. Accordingly, the present writ petition is dismissed as not pressed with liberty as prayed.

(Prakash Padia,J.)

January 19, 2026

Swati